Title: Need to clear the proposal of State Government of Maharashtra for providing civic amenities to the hutment dwellers on the land of Airport Authority of India, Mumbai, Maharashtra.

SHRI MADHUKAR SIRPOTDAR (MUMBAI NORTH-WEST): There are around 65,000 hutments on the land belonging to the Airport Authority of India in Mumbai for many years. Since they have not been provided with civic amenities such as light, lavatories, water, cement passages etc., the life of the hutment dwellers has become very miserable.

This matter was discussed with the concerned authorities on a number of occasions but it has not been resolved so far. The Government of Maharashtra is willing to include them in the housing scheme which has been introduced in the city of Mumbai. The Union Government should take the initiative and finalise the housing scheme with the State of Maharashtra or alternatively no objection certificate for providing civic amenities to the hutment dwellers may be granted at the earliest.